GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3885 ANSWERED ON 23rd MARCH. 2023

DEVELOPMENT OF ROADS UNDER CRIF SCHEME

†3885. SHRI KAUSHALENDRA KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the funds mobilized and spent by the Government under Central Road and Infrastructure Fund (CRIF) scheme during the last three years and the current year, State/UT-wise;
- (b) the number of roads identified for development under CRIF scheme in the country including Bihar, district-wise;
- (c) the details of the roads identified and the construction work started on the recommendations of the Government of Bihar and the time by which all these works are likely to be completed;
- (d) whether inspection regarding implementation of CRIF scheme has been conducted; and
- (e) if so, the details and outcome thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.

State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last three years and the current year are placed at Annexure-I.

- (b) State / UT wise details of proposals for State Road projects received and finalized under CRIF Scheme during the last three years and the current year, including for the State of Bihar, are placed at Annexure-II. The proposals are finalized State / UT wise and not district-wise.
- (c) About six State Road projects in a length of about 54 km amounting to Rs. 566 Crores, are ongoing under CRIF Scheme in the State of Bihar.

The above projects are targeted for completion in a phased manner by February, 2025.

(d)&(e) Based on the section 7A and 11 of CRIF Act, 2000, the Ministry finalised the criteria for allocation of funds for development and maintenance of State Roads under CRIF Scheme in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020 and amendments were issued in April, 2022.

The criteria inter-alia provides for:-

- Project monitoring and quality control of works to be done at regular intervals.
- ii. Quality monitoring system at State / UT level to consist of experts and supporting staff appointed by State Govt. / UT including State Quality Monitor.
- iii. Quality monitoring system at State / UT level to devise a Quality Assurance System delineating requirement of quality, responsibility of officers and contractors, conduct independent tests, examine Quality Assurance documentation, responsibility of training PWD staff and recommending laboratory and field testing facilities.

iv. Inspection of works by civil engineer(s) having degree in civil engineering and 10 years' experience / Inspection of works by an independent impartial agency/ firm.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3885 FOR ANSWER ON 23.03.2023 ASKED BY SHRI KAUSHALENDRA KUMAR REGARDING DEVELOPMENT OF ROADS UNDER CRIF SCHEME

State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last three years and the current year:-

Amount in Rs. Crore									n Rs. Crore
SI. No.	State/UT	2019-20		2020-21		2021-22		2022-23 (Till	
								28.02.2023)	
110.		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
1	Andhra Pradesh	349.64	350.08	325.54	322	334.96	300.8	380.19	344.73
2	Arunachal Pradesh	133.2	126.61	125.48	42.03	128.39	128.33	147.65	133.88
3	Assam	149.03	149.03	140.74	220.81	143.8	77.51	169.64	55.52
4	Bihar	210.35	223.16	195.3	425.93	201.16	447.06	226.47	205.35
5	Chhattisgarh	254.6	371.61	237.5	234.92	245.74	230.29	281.12	86.92
6	Goa	15.67	7.29	14.43	0	13.41	0	16.26	0.00
7	Gujarat	451.33	718.87	424.68	430.74	434.06	725.29	509.31	249.12
8	Haryana	185.1	200.77	167.73	78.54	177.05	163.71	197.73	0.00
9	Himachal Pradesh	103.27	87.12	97.27	95.95	99.74	188.01	117.73	106.75
10	Jharkhand	171.07	137.67	160.88	78.77	164.33	40.79	184.96	0.00
11	Karnataka	476.84	382.57	439.77	434.99	443.11	442.9	513.13	465.27
12	Kerala	140.54	0	132.26	273.99	126.77	126.71	147.19	133.46
13	Madhya Pradesh	579.67	693.25	541.01	535.13	556.21	622.93	632.99	573.96
14	Maharashtra	728.84	629.83	683.27	675.84	683.8	390.27	783.19	710.15
15	Manipur	38	12.64	35.85	13.22	36.6	13.43	42.10	13.81
16	Meghalaya	43.34	29.1	40.81	76.93	40.63	90.55	47.51	43.08
17	Mizoram	34.55	34.55	32.56	32.28	33.14	22.06	38.20	0.00
18	Nagaland	27.87	9.29	26.44	37.41	27.02	27	31.31	28.39
19	Odisha	308.94	286.96	289.54	534.19	298.67	535.07	340.95	206.74
20	Punjab	159.6	259.37	148.77	141.18	149.41	193.35	176.96	53.42
21	Rajasthan	669.01	415.17	622.71	141.81	627.89	148.4	715.82	649.06
22	Sikkim	12.89	4.29	12.09	3.98	12.06	25.78	14.09	12.78
23	Tamil Nadu	379.65	262.37	352.04	503.17	350.32	350.15	402.67	365.12
24	Telangana	276.37	234.06	256.08	253.29	262.01	261.88	304.27	275.89
25	Tripura	19.13	22.03	17.89	48.84	18.49	33.76	21.23	15.27
26	Uttar Pradesh	624.31	541.09	582.69	576.36	616.59	616.29	702.42	636.91
27	Uttarakhand	103.98	42.58	97.23	61.34	98.85	98.8	114.01	103.38
28	West Bengal	224.7	451.67	209.2	136.11	213.97	287.06	240.31	217.90
29	Andaman & Nicobar Islands	20.22	6.74	15.12	15.12	15.17	10.08	17.49	10.54

Amount in Rs. Crore									
SI. No.	State/UT	2019-20		2020-21		2021-22		2022-23 (Till 28.02.2023)	
NO.		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
30	Chandigarh	5.65	0	6.16	0	4.76	0	6.55	0.00
31	Dadra & Nagar Haveli	4.57	4.57	5.61	5.61	4.8	2.38	5.74	0.00
32	Daman & Diu	2.8	0						
33	Delhi	59.99	0	34.15	0	27.2	0	32.06	0.00
34	Jammu & Kashmir	137.85	152.96	94.51	79.4	96.91	321.18	113.61	102.89
35	Ladakh	103.82	17.36	246.22	96.95	250.83	0	289.06	83.44
36	Puducherry	12.01	4	8.47	8.47	7.39	5.18	10.39	7.83

^{*}Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

^{**}Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3885 FOR ANSWER ON 23.03.2023 ASKED BY SHRI KAUSHALENDRA KUMAR REGARDING DEVELOPMENT OF ROADS UNDER CRIF SCHEME

State / UT – wise details of proposals for State Road projects received and finalized under CRIF Scheme during the last three years and the current year, including for the State of Bihar: -

					Length	in km., Cost	in Rs. crore			
SI.	State/ UT Projects received				Projects finalized					
No.		No.	Length	Cost	No.	Length	Cost			
2019-20										
1	Assam	88	1472.08	3506.56	0	0.00	0.00			
2	Himachal Pradesh	20	229.25	381.02	0	0.00	0.00			
3	Kerala	57	484.55	493.00	0	0.00	0.00			
4	Manipur	38	341.59	263.53	13	145.29	131.85			
5	Nagaland	5	151.50	610.61	0	0.00	0.00			
6	Odisha	31	558.02	928.00	0	0.00	0.00			
7	Uttarakhand	2		158.60	2		174.07			
2020-21										
1	Andhra Pradesh	77	1096.52	1501.00	46	675.58	945.90			
2	Assam	1	89.20	241.21	13	200.81	606.27			
3	Bihar	1	2.15	204.95	1	2.15	204.95			
4	Goa	7	79.00	97.81	0	0.00	0.00			
5	Himachal Pradesh	5	64.30	107.44	0	0.00	0.00			
6	Kerala	8	110.00	115.00	0	0.00	0.00			
7	Madhya Pradesh	1	107.00	153.62	1	107.00	153.62			
8	Maharashtra	284	2188.00	2097.77	276	2262.56	2230.74			
9	Manipur	23	283.87	258.56	0	0.00	0.00			
10	Mizoram	1	14.50	99.26	0	0.00	0.00			
11	Odisha	25	521.35	1001.00	0	0.00	0.00			
12	Punjab	12	144.16	211.22	12	144.16	211.22			
13	Rajasthan	32	530.56	723.53	32	530.56	723.53			
14	Telangana	42	523.31	744.00	0	0.00	0.00			
15	Tripura	1	16.00	15.87	1	16.00	15.87			
16	Uttarakhand	2		2402.38	3	0.00	2776.59			
17	West Bengal	7	135.78	482.78	7	135.78	482.78			
			2021-22							
1	Andhra Pradesh	13	203.88	353.30	0	0.00	0.00			
2	Arunachal Pradesh	27	294.31	553.48	27	294.31	553.48			
3	Bihar	12	120.79	872.52	0	0.00	0.00			
4	Chhattisgarh	15	315.72	846.02	15	315.72	846.02			
5	Goa	6	75.09	80.51	6	75.09	80.51			
6	Haryana	1	24.10	99.14	1	24.10	99.14			
7	Himachal Pradesh	9	187.08	368.37	13	94.02	237.95			
8	Jharkhand	7	121.26	496.02	0	0.00	0.00			
9	Kerala	69	955.70	1306.68	0	0.00	0.00			
10	Madhya Pradesh	24	600.00	1893.00	24	600.00	1893.00			
11	Maharashtra	276	1597.00	2231.00	276	1597.00	2231.00			

			Length in km., Cost in Rs. crore							
SI.	State/ UT		Projects recei	ived	Projects finalized					
No.		No.	Length	Cost	No.	Length	Cost			
12	Meghalaya	15	127.31	256.60	15	127.31	256.60			
13	Mizoram	3	33.75	223.38	1	10.25	46.57			
14	Odisha	35	619.01	1726.80	35	619.01	1726.80			
15	Punjab	5	24.21	272.02	5	24.21	272.02			
16	Rajasthan	81	1607.26	2045.61	81	1607.26	2045.61			
17	Tamil Nadu	47	102.94	582.30	0	0.00	0.00			
18	Telangana	48	611.51	878.55	48	611.51	878.55			
19	Uttarakhand	42	370.00	615.48	42	370.00	615.48			
20	West Bengal	6	155.39	397.07	0	0.00	0.00			
21	Ladakh	17	422.41	297.24	17	422.41	297.24			
22	Puducherry	4	41.27	33.00	4	41.27	33.00			
	2022-23 (Till 28.02.2023)									
1	Andhra Pradesh	60	320.00	2682.00	32	320.00	1121.00			
2	Arunachal Pradesh	6	-	64.25	0	0.00	0.00			
3	Bihar	29	149.88	1846.02	27	121.84	1541.81			
4	Chhattisgarh	23	133.10	1372.70	0	0.00	0.00			
5	Haryana	14	278.56	793.54	2	-	55.48			
6	Himachal Pradesh	5	136.98	451.73	1	-	103.31			
7	Jharkhand	16	148.07	1289.13	6	-	424.28			
8	Kerala	71	981.40	1341.80	30	403.25	506.14			
9	Madhya Pradesh	43	626.00	3270.00	43	626.00	3270.00			
10	Manipur	26	207.02	715.78	0	0.00	0.00			
11	Maharashtra	146	943.23	1891.60	146	943.23	1859.46			
12	Mizoram	9	0.29	54.90	0	0.00	0.00			
13	Nagaland	52	801.95	4455.14	1	24.00	92.77			
14	Odisha	10	7.00	578.65	10	7.00	578.65			
15	Punjab	32	369.59	870.39	0	0.00	0.00			
16	Rajasthan	98	1812.31	3053.13	14	-	673.65			
17	Sikkim	66	-	475.70	0	0.00	0.00			
18	Tamil Nadu	56	102.94	1376.01	47	102.94	655.76			
19	Telangana	25	-	1829.39	5	-	432.84			
20	Tripura	12	225.66	320.74	0	0.00	0.00			
21	Uttar Pradesh	25	77.98	1525.23	13	-	832.13			
22	Uttarakhand	164	2897.00	2895.95	0	0.00	0.00			
23	West Bengal	18	356.34	1024.94	14	345.64	997.07			
